

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

HON'BLE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Cr1) No(s).3518/2006

KAILASH CHANDRA

Petitioner(s)

VERSUS

STATE OF M.P

Respondent(s)

(With appln(s) for stay and office report )

Date: 24/11/2006 This Petition was called on for hearing today.

For Petitioner(s) Mr. Ankur Patni, Adv.

Mr. Piyush Jain, Adv.

Ms. Pratibha Jain,Adv.

For Respondent(s) Mr. M.P.Singh, Adv.

Mr. C.D. Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

ent that It has been submitted by the learned counsel for the respondent the

counter affidavit is being filed in the course of the day.

The petitioner is granted two weeks' time to file rejoinder affidavit, as prayed for.

List again on 11.12.2006.

(B. Sudheendra Kumar)

Registrar

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